

Settlement of pending issues of fertilizers

217. SHRI BHARATSINH PRABHATSINH PARMAR;
SHRI PARSHOTTAM KHODABHAI RUPALA:

Will the Minister of FINANCE be pleased to state:

(a) the action that has been taken by Central Government in coordination with Ministry of Fertilizers to settle backlog pending issue of fertilizer units of Gujarat and Uttar Pradesh as Central Government has not reimbursed additional State levies to fertilizer units and Central Government has already implemented new policy in this regard which is implemented from April, 2011 but before that period, these units have suffered losses and State Governments has never refund this collected State taxes; and

(b) whether Central Government would provide one time financial grant to settle this matter keeping in view that State Governments would never respond to this matter?

THE MINISTER OF STATE IN MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) and (b) To resolve the issue of settlement of backlog arrears in respect of Non-recognised Input levied by State Governments of Gujarat and U.P., consultation process is going on with the stakeholders. Appropriate decision shall be taken by the Government, taking into account views of State Governments and interests of farmers and fertilizer companies.

Depreciation of Indian Currency

†218. SHRIMATI MAYA SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Indian currency is increasingly weakening against US dollar resulting in more pressure on Indian companies in foreign exchange;

(b) if so, the details thereof;

(c) the reasons why Indian currency is not succeeding in remaining stable against US dollar;

(d) the details of the steps taken to check the depreciation of Indian currency and their effect;

† Original notice of the question was received in Hindi.